

ITEM NO.10

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 1444-1445/2023

KAMLA RAI

Appellant(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

WITH

C.A. No. 1446/2023 (III-A)

C.A. No. 1447/2023 (III-A)

Date : 18-04-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Gunnam Venkateswara Rao, AOR

Mr. Sanjay Kumar Visen, AOR

Ms. Ritu Rastogi, Adv.

Mr. Pulkit Deora, Adv.

Mr. Shail Kumar Dwivedi, AOR

Mrs. Vibha Dwivedi, Adv.

Mr. Siddharth Krishna Dwivedi, Adv.

For Respondent(s)

Mr. Anand Varma, AOR

Ms. Apoorva Pandey, Adv.

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Mr. Sanjay Kumar Visen, AOR
Ms. Ritu Rastogi, Adv.
Mr. Pulkit Deora, Adv.

Mr. Kedar Nath Tripathy, AOR

UPON hearing the counsel, the Court made the following
O R D E R

C.A. No.1444-1445/2023

Respondent no.1 has been deleted from the array of parties vide Hon'ble Judge in Chambers order dt.1.2.2023.

Respondent nos. 2(i,ii), 3,4 and 8 are duly represented.

Service is complete on respondent nos.5 to 7 but none has entered appearance.

C.A. No. 1446/2023

Respondent no.1 has been deleted from the array of parties vide Hon'ble Judge in Chambers order dt.4.11.2019.

Respondent no.2(i,ii) are same as respondent no.2(i,ii) in the connected matter being C.A. No.1444-1445/2023 and duly represented, as such, service shall be deemed to be complete.

Respondent nos. 3,4 and 6 are duly represented.

Service is complete on respondent no.5 but none has entered appearance.

C.A. No. 1447/2023

Respondent no.1 has been deleted from the array of parties vide Hon'ble Judge in Chambers order dt.1.2.2023.

Respondent nos. 2 to 4 are duly represented.

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Respondent nos. 6 and 8 are appellants in CA No.1446/2023, as such service shall be deemed to be complete.

Service is complete on respondent nos.5 and 7 but none has entered appearance.

Parties may file statement of case within the stipulated time.

Registry to process the matters for listing before the Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar